GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2143 ANSWERED ON:27.03.2012 CRIMES BY JUVENILES Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether crimes by juveniles are on the rise in the country;
- (b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year, Statewise;
- (c) whether the Government has made any study to find out the factors responsible for such trend among children in the country;
- (d) if so, the details and the outcome thereof; and
- (e) the details of the corrective steps taken by the Government to check such crimes in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b): The State/UT-wise number of cases of crimes by juveniles under IPC reported in the country during 2008-2010 are attached at Annexure.
- (c) to (e): 'Police' and 'Public order' being State subjects under the Seventh Schedule to the Constitution of India, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the accused / criminals involved through the machinery of their law enforcement agencies under the extant and applicable law(s), as also for protecting the life and property of the citizens including children.